

(b) and (c). Some suggestions have been received but it has not been considered necessary to act on them.

Shri Bheekha Bhai : May I know the separate figures for the Scheduled areas ?

Shri Datar : I have answered that the information is not available. I cannot give any information about Scheduled areas.

Shri Bheekha Bhai : When a similar question was answered previously, I gave notice of another question requiring figures. Figures have not been given though an assurance was given to me.

Shri Datar : I repeat that figures are not available. We do not know how many conversions have taken place and whether there is anything wrong about these conversions.

Shri Bheekha Bhai : May I know the time by which figures will be made available ?

Shri Datar : There is the difficulty of collecting the information.

Shri B. S. Murthy : May I know whether any reports have come to the Government that the missionaries are coercing some of these communities to get themselves converted to christianity ?

Shri Datar : My hon. friend just now suggested that there were some forcible conversions in certain parts of Rajasthan. We made enquiries. The State Governments are satisfied that there are no forcible conversions.

Shri Thimmaiah : May I know whether the Government has seen the report of the committee appointed by the Madhya Pradesh Government to enquire into the working of the missionaries ? What is the reaction of the Government to those observations ?

Shri Datar : Government has seen the report. But, the time for any reaction has not yet come. It is for the State Governments to examine it first and if necessary to approach the Government of India.

Shrimati A. Kale : May I know whether the number of Christians has been increasing during the last 5 years ?

Shri Datar : For the last five years, I have not got figures. The Census figures are there.

Shri Nand Lal Sharma : What are the localities in which these conversions are going on merrily ?

Shri Datar : That itself is my difficulty. Certain allegations of forcible conversions in certain parts are made. When we make enquiries we find that there is hardly any basis for these allegations.

Shri Nand Lal Sharma : I asked what are the localities where these conversions are going on.

Shri Datar : It is not possible for me to tell which are the localities. The presumption on which this question is based is unfounded.

ईसाई धर्म-प्रचारक

*१७२७. श्री रघुनाथ सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि भारत के ईसाई धर्म-प्रचारकों को विदेशों से प्रति वर्ष लगभग ३० करोड़ रुपये की जो धनराशि मिल रही है, उसमें से २४ करोड़ रुपये केवल अमेरिका देता है ?

गृह-कार्य मंत्रालय में मंत्री (श्री वातावर) : माननीय सदस्य १३.१२.५४ और २१.५.५६ को तारांकित प्रश्न संख्या क्रमशः १०७३ और २३९२ के सम्बन्ध में दिये गये उत्तरों की ओर ध्यान दें जिनसे मालूम होगा कि सारे विदेशों से आई कुल रकम किसी भी साल में ९.१३ करोड़ से अधिक नहीं हुई, इसमें अमेरिका से मिली रकम कभी ६.६१ करोड़ से ज्यादा नहीं हुई।

Mr. Speaker : Let the answer be give in English.

Shri Datar : The attention of the Hon'ble Member is invited to the replies given to Starred Questions Nos. 1073 and 2392 on the 13th December 1954 and 21st May 1956, respectively, which would show that the total amount of remittances received from all countries abroad has not exceeded 9.13 crores in any one year, while that from America has not exceeded 6.91 crores.

Shri B. D. Pande : Do the Government know that in my part of the country, specially in the Tibetan border, there are many American missionaries and besides proselytising work, they indulge in politics there ? Do the Government keep a watch over them or not ?

Shri Datar : If, for example, an occasion arises for keeping watch, they will do it. But, I would request the hon. Member to verify the information which is often hearsay and hence not well founded.

Shri T. S. A. Chettiar : Out of the amounts received, when a question was put on a previous occasion, it was said that certain amount has been specifically received for evangelical purposes. In view of the fact that foreign countries or agencies are not allowed to do evangelical work in India, may I know whether they will see that no money is received for this purpose?

Shri Datar : Moneys are received. This information we have got from the statistics maintained by the Reserve Bank of India. It is not possible to say the purpose for which these amounts are utilised.

Shri T. S. A. Chettiar : In an answer given previously, the hon. Minister gave certain figures and said that a certain proportion was received for evangelical purposes.

Shri Datar : Possibly the question was answered so far as this point was concerned by Shri M. C. Shah.

Shri T. S. A. Chettiar : He must have the answer there.

Shri Datar : There is no proportion between evangelical and other items.

Mr. Speaker : The hon. Member must look at the Chair so that every part of the House will hear.

Shri A. M. Thomas : May I enquire whether it is a fact that a major portion of this amount that is sent is devoted for maintenance of medical Institutions, charitable institutions and educational institutions?

Shri Datar : I said that this amount is utilised for purposes connected with missionary work.

Shri A. M. Thomas : Although this amount is sent for missionary work, a major portion is sent for medical and other charitable institutions.

Shri Datar : It is likely; that is all I can say.

Shri B. S. Murthy : May I know whether there is any limit to the foreign aid received by these missionaries for evangelical work separately and for educational and medical services that they are rendering?

Shri Datar : May I point out the rule that is followed in this respect by the Finance Ministry? Under Exchange regulations, there are no restrictions on the receipt of remittances from abroad except those that are received for purposes of investment.

Shri Kottukappally : After 2000 years of Christianity, what is the percentage of Christians in the population of India?

Shri Datar : I would refer the hon. Member to the census figures of 1951.

Shri Kottukappally : It is only 3 per cent.

Resolution passed by Indian Students in U. S. A.

*1728. { **Shri Gidwani :**
Shri Krishnacharya Joshi :
Shrimati Jayashri :
Shri Sanganna :

Will the Minister of Education be pleased to state whether it is a fact that in a convention of Indian students held in U.S.A. a resolution was passed suggesting that English should remain as medium of instruction in all Universities of India and the Convention was opened by the Indian Ambassador in Washington?

The Deputy Minister of Education (Dr. K. L. Shrimall) : At the convention of the Indian students of Mid-western Universities held in U.S.A. the student speakers made references to the language problems in Indian Universities but no resolution was passed. The Ambassador was invited to inaugurate the convention. He accepted the invitation and opened the Conference.

Shri Gidwani : What was the object of calling the conference?

Dr. K. L. Shrimall : These conventions of the students abroad are held from time to time to discuss various problems educational and cultural.

Shri Gidwani : The resolution indicated that English should remain the medium of instruction in the universities. May I enquire whether this association of the Indian Ambassador was not contrary to the official language policy as laid down in the Constitution under article 343?

Dr. K. L. Shrimall : I have said that this convention did not pass any resolution. The students only made certain references to the language problem.

श्री म० सा० द्विवेदी : क्या एक राज-दूत के लिये यह मुनासिब है कि जहाँ पर संविधान के सम्बन्ध में कोई निर्णय हो चुका हो, उस सम्बन्ध में जान बूझ कर ऐसी बातों में हिस्सा लें जो कि संविधान में लिखी हुई बातों के प्रतिकूल हों ?